

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3652
ANSWERED ON:19.08.2003
AREA OF INTERNAL DISQUIET
ALE NARENDRA

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government have identified regions as areas of internal disquiet due to naxalite movements or any other type of terrorist activities in the country;
- (b) if so, the details thereof, State-wise;
- (c) whether any specific studies have been conducted either by the Government agencies or NGOs to find the reasons of such disquiet;
- (d) if so, the details in this regard, State-wise;
- (e) whether any socio-economic and area specific programmes planned in order to address the local problems and remove the internal disquiet; and
- (f) if so, the details in this regard, State-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI I.D. SWAMI)

(a)to(f): A statement is annexed.

STATEMENT REFERRED TO IN REPLY TO PARTS (A) TO (F) OF THE LOK SABHA UNSTARRED QUESTION NO.3652 ANSWER ON 19TH AUGUST, 2003.

(a)&(b): The Districts of Jammu, Kathua, Udhampur, Poonch, Rajouri, Doda, Srinagar, Budgam, Anantnag, Pulwana, Baramula and Kupwara in the State of J&K have been notified as 'Disturbed' under Section 3 of the Armed Forces (Jammu & Kashmir) Special Powers Act, 1990.

In the North-East, the whole of Manipur, Nagaland and Assam as well as the Tirap and Changlang districts of Arunachal Pradesh and a 20 Km belt in States bordering Assam have been declared as 'disturbed areas' under the Armed Forces (Special Powers) Act, 1958. The Government of Tripura has also declared some parts of the State as 'disturbed areas'.

In so far as naxalism is concerned, the Central Government has identified 55 districts as Left Wing extremism affected districts in 9 States, namely, Andhra Pradesh, Bihar, Jharkhand, Madhya Pradesh, Chattisgarh, Maharashtra, Orissa, Uttar Pradesh and West Bengal for the purpose of financial assistance under the scheme of Security Related Expenditure(SRE) and deployment of CPMFs on a need basis.

(c)to(f): It is acknowledged that the problem of naxalism has to be addressed from both security and development angles. A high level coordination centre, headed by the Union Home Secretary, regularly reviews and coordinates steps taken by the States to check left extremist activities. The Central Government provides financial support and deploys Central ParaMilitary Forces on a need basis in the affected areas. In order to ensure socio-economic development of the affected districts, the Planning Commission has agreed to include all 55 LWE affected districts under its proposed Backward Districts Initiative (BDI) scheme aimed at filling in the critical gaps in physical and social infrastructure in these districts. Besides, the Ministry of Rural Development has sanctioned a special allocation of Rs.37.50 crores per year for construction of rural/ districts roads in the LWE affected districts under Prime Minister Gram Sadak Yojana (PMGSY) over and above the normal allocations being given to the States under the scheme.

For the North Eastern region, the strategy adopted by the Central Government inter-alia includes accelerated infrastructural development, stress on employment and good governance.

With regard to J&K, the Central Government has been continuously striving to assist the State Government in the speedy development of its infrastructure which is vital to economic development and to provide avenues for gainful employment to the people of J&K by Central Sponsored Schemes.